NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/39/IB/2018

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE PETITIONER

: V. NAGARAJAN

NAME OF THE RESPONDENT

: K. SUBBURAJ & ANR

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 RSUBRAMANIA Applicant

ORDER

Counsel for RP present. Counsel for R1 and R2 present. Counsel for R1 is directed to seek instruction from R1 for the purpose of adducing evidence before the Arbitral Tribunal in person and also directed to file counter before next date of hearing. No further adjournment will be given, the matter is posted for arguments. Put up on 21.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)